Coking and SEPTEMBER 4, 1973 Von-Coking Coal Mines 44. (Nationalisation) Amdt. Bill

12.411 hrs.

## COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

### MINUTES

SHRI S. C. SAMANTA (Tamluk): I beg to lay on the Table Minutes of the Eleventh sitting of the Committee on Absence of Members from the Sittings of the House held during the current session.

12.42 hrs.

PUBLIC ACCOUNTS COMMITTEE

#### NINETY-SIXTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): 1 beg to present the Ninetysixth Report of the Public Accounts Committee on Excesses over Voted Grants and Charged Appropriations as disclosed in the Appropriation Accounts (Civil), (Posts and Telegraphs). (Railways) and (Defeace Services) for 1971-72 and action taken by Government on the recommendations contained in their Forty-ninth Report.

12.43 hrs.

#### **COMMITTEE OF PRIVILEGES**

#### FIFTH REPORT

DR. HENRY AUSTIN (Ernakulam): I beg to present the Fifth Report of the Committee of Privileges.

#### (Interruptions)

MR. SPEAKER: Mr. Dinten Bhattacha<sup>a</sup> ya, I am not allowing you. Nothing svill go on record. 12.44 hrs.

# COKING AND NON-COKING COAL MINES (NATIONALISATION) AMENDMENT BILL

Clauses 2 and 3—(Amendment of secuon 4 of Act 36 of 1972 & Amendment of section 5)

MR. SPEAKER: We now take up Clause-by-clause consideration of the Coking and Non-coking Coal Mines (Nationalisation) Amendment Bill.

We take up Clauses 2 and 3. There are no amendments to Clauses 2 and 3.

May I tell you that it was infroduced yesterday and the consideration motion was passed yesterday? Now, we are on clauses.

भी रामाबतार झारणी (पटना) . मैं ने भी नाम भेजा है।

**प्रध्यक्ष महोदय**. मेरे पास नाम तो किसी ने नही भेजा ।

Why don't you send in advance? I must receive the names in advance You cannot send it during the discussion. How can I know it?

भी रामायतार झाल्मी मध्यक्ष जी, मैने कल ही भेज रखा हे प्रपना नाम ।

MR. SPFAKER: You defy everything You do not send the names in advance but you get up during discussion. Anyway, I shall put the clauses to the vote. You can speak on clauses.

SHRI SOMNATH CHATTERIBE (Burdwan): 1 gave my name yesterday. But, I was never called.

MR. SPEAKER: You will kindly sit down. Let me be sure. Where is the list? I am trying to look into it. Let me see as to who are the members who have given their names. This list has just now come to me in time. Shri Chatterjee.

SHRI SOMNATH CHATTERJEE: Mr. Speaker, Sir, so far as this Bill is concerned, we welcome it. It is a step forward, but still, I say this is a halfhearted measure.